

**HEAVY PLATES AND VESSELS PROJECT AT
WARDHA**

132. SHRI B. D. KHOBARAGADE:
Will the Minister of STEEL AND HEAVY
INDUSTRIES be pleased to state:

(a) whether it is a fact that the plans for
the Heavy Plates and Vessels Project at
Wardha in Vidarbha have been finalised;

(b) if so, what will be the production
capacity of the Plant; and

(c) when the construction work of the
Plant will start?

THE MINISTER OF STEEL, MINES
AND HEAVY ENGINEERING (SHRI
C. SUBRAMANIAM) : (a) No, Sir. As
the House is aware, the integrated
project of heavy plates & vessels and
structurals proposed to be set up at
Wardha could not be implemented as
originally contemplated owing to
foreign exchange difficulties. Conse-
quently, a re-phasing and re-orienta-
tion of the project has become neces-
sary. The matter is under considera-
tion, e

(b) and (c) Do not arise, at present.

**SUPPLY OF OIL EXPLORATION AND
PRODUCTION EQUIPMENT FROM U.S.S.R.**

~133. SHRI R. K. BHUWALKA: Will the
Minister of MINES AND FUEL be pleased to
state:

(a) whether a contract has been signed
between the Oil and Natural Gas Commis-
sion and the "Techno-export" Supply Organi-
sation of the U.S.S.R., for the supply of oil ex-
ploration and production equipment and
material;

(b) if so, what are the full details
regarding the cost of the equipment and the
items to be supplied; and

(c) the place where Government intend
to instal the same?

THE MINISTER OF STATE IN THE
MINISTRY OF PETROLEUM AND
CHEMICALS (SHRI O. V. ALACESAN) : (a)
Yes.

(b) The contract covers drilling rigs,
additional drilling, production,
transportation, geophysical and geological
equipment valued at Rs. 7.8* crores.

(c) The equipment will be used in different
areas depending upon exploration | production
activities.

**EXTENSION OF CORRESPONDENCE COURSE
BY DELHI UNIVERSITY TO INDIANS
ABROAD**

134. SHRI S. C. DEB: Will the
Minister of EDUCATION be pleased to
state:

(a) whether the Delhi University
proposes to extend its Correspondence
Degree Course to Indians settled abroad; and

(b) if so, what would be the nature of
the Scheme and when it would be
implemented?

THE MINISTER OF PETROLEUM AND
CHEMICALS (SHRI HUMAYUN KABIR) : (a)
No, Sir.

(b) Does not arise.

**SEPARATION OF THE JUDICIARY FROM THE
EXECUTIVE IN DELHI**

135. SHRI R. S. KHANDEKAR: Will
the Minister of HOME AFFAIRS be
pleased to state:

(a) whether the Judiciary has been
separated from the Executive in the Union
Territory of Delhi; and

(b) if not, when it is likely to be
separated?

THE MINISTER OF STATE IN THE
MINISTRY OF HOME AFFAIRS (SHRI R.
M. HAJARNAVIS) : (a) and (b) The Judiciary
has been separated from the Executive in the
Union Territory of Delhi to the ex-